

primary Health Centres were established against the target of 731 in Madhya Pradesh during the Seventh Five Year Plan under State Sector

(b) Funds for Primary Health Centres are released directly by the Planning Commission to States under the State Sector Budget and Minimum Needs Programme who are responsible for establishment of the same

[English]

Thefts in Trains.

2266 SHRI RAM VILAS PASWAN Will the Minister of RAILWAYS be pleased to state

(a) the percentage of increase in cases of theft in running trains at the end of 1991 as compared to 1990, and

(b) the measures taken by the Government to check such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN) (a) There is a marginal increase of 1.73% in theft/pilferage in running trains in the year 1991 as compared to the year 1990

(b) The following preventive measures are being taken to prevent thefts and pilferage of Railway Property –

- 1 Escorting of trains carrying valuable and important consignments as far as possible
- 2 Intensive beat patrolling in yards and other vulnerable areas/sections
- 3 Joint checking at interchange points to take stock of the condition of wagons carrying consignments

vulnerable to theft etc

- 4 RPF armed pickets are posted/ deployed in vulnerable sections as far as possible
- 5 Plain clothed RPF personnel are also deployed to collect crime intelligence with a view to tracking down the criminals
- 6 Dog squads are deployed for patrolling in vulnerable areas as per their availability
- 7 Close-co-ordination between the RPF, the GRP and the local police is maintained at various levels to deal with criminals and receivers of stolen property

Strengthening of Drug Control Organisations

2267 SHRI RAJESH KUMAR Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) the steps taken by the Government to strengthen the drug control organisations operating at national level in view of the rapid expansion of drug industry, and

(b) whether any steps have been taken to well equip the Central Laboratory Calcutta and Central Indian Pharmacopoeia Laboratory Ghaziabad as subsidiary Laboratories under the Drugs and Cosmetics Act?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D K THARADEVI SIDDHARTHA) (a) Government have formulated a detailed proposal for strengthening the Central Drug Control Organisation at the Headquarters Zones, Ports and for testing laboratories

(b) Yes Sir

[Translation]

Contribution of Food Corporation of India

2268 SHRI J CHOKKA RAO Will the Minister of FOOD be pleased to state

(a) whether the Food Corporation of India is contributing to the general revenues of the Union Government from its foodgrains trade, and

(b) if so, the present procurement position, issue rates of rice and wheat together with the over-head charges per quintal

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) (a) No, Sir

(b) During the current 1991-92 rabi marketing season a quantity of 77.52 lakh tonnes of wheat has been procured by the Food Corporation of India (FCI). Procurement of rice (including paddy in terms of rice) for Central Pool till 4th March, 1992 was 86.99 lakh tonnes during the current 1991-92 kharif marketing season. Effective from 28th December, 1991 the Central issue price (ex FCI godowns) of wheat for Public Distribution System is Rs 280 per quintal and the Central issue prices of rice for common fine and superfine varieties are Rs 377.00, 437.00 and Rs 458.00 per quintal respectively. The various kind of incidental charges per quintal during 1991-92 are as follows

<i>Procurement incidental charges</i>	<i>Rs</i>
Wheat	55.81
Rice	23.73
Paddy	44.79
<i>Distribution Cost</i>	<i>82.98</i>
<i>Carrying cost of Buffer Stocks</i>	<i>81.38</i>

Use of B.V.O. in Cold Drinks

2269 SHRI DAU DAYAL JOSHI Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether soft drinks like Rasna Orange and Limca are being sold by mixing Brominated Vegetable oil in it

(b) if so, the remedial action being taken by the Government in this regard and

(c) the action envisaged to protect consumers from such deception?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA) (a) to (c) Brominated Vegetable Oil is not permitted in soft drinks under the Prevention of Food Adulteration Rules and the Fruit Product Order 1955. Samples are lifted regularly and necessary action taken. Out of these samples collected during the last 2 years under the Fruit Product Order none was found containing Brominated Vegetable Oil.

Prices of Eatables in Trains

2270 SHRI NITISH KUMAR Will the Minister of RAILWAYS be pleased to state

(a) the reasons for the recent increase in the prices of eatables and soft drinks served in trains,

(b) the details of the profit earned/loss incurred by the catering departments of railway during the last one year, and

(c) the steps taken to eliminate the loss?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL LIKARJUN) (a) Taking into account the input